

R.O.C.No. 5177-A/2021/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 9 / 2021

The Government in G.O.Ms.No.50, Home(Cts.III) Department, dated 22.01.2020, had issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court, Krishnarayapuram in Karur District.

Thiru. G. Ashok Prasath, Judicial Magistrate, Perambalur, is transferred and posted as District Munsif-cum-Judicial Magistrate, Krishnarayapuram, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 27.01.2021.

Sd/- C.Kumarappan
REGISTRAR GENERAL

(S.O)